

whether there is any proposal of using in the desert areas of Rajasthan the wind-mills newly designed by the Council of Scientific and Industrial Research for lift irrigation purposes?

**The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das):** Surveys of wind velocity have been conducted in certain parts of Rajasthan and it has been ascertained that potentiality exists in the Jodhpur region. The question of installing wind-mills is under consideration.

#### Text-books in Delhi Schools

**1356. Shri S. M. Banerjee:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that the text-books of all subjects have been prescribed for all classes in Government and aided and Corporation schools in Delhi;

(b) whether it is also a fact that some such schools are teaching from books which have not been prescribed as text-books; and

(c) if so, the action Government propose to take in the matter?

**The Minister of Education (Dr. K. L. Shrimall):** (a) The procedure regarding the prescription of text-books in Delhi schools is as under:

(i) *Primary and Middle Classes (Classes I to VIII):* Text-books for all the subjects taught in these classes are prescribed by the Directorate of Education.

(ii) *High and Higher Secondary Classes—IX to XI:*

(a) Specific text-books are prescribed for

1. English;
2. Modern Indian Languages; and
3. Classical Languages.

(b) For other subjects (leaving Science and Technical subjects) books are recommended.

(c) For Science and Technical subjects no book is either prescribed or recommended but the Heads of the schools can choose any book which covers the syllabus.

So far as the Primary and Middle classes are concerned, text-books according to the existing syllabus are already prescribed. However, an integrated syllabus for Basic and non-Basic schools is at present under preparation and text-books according to the new syllabus will be prescribed after the same has been finalised.

So far as Higher Secondary schools are concerned, text-books for English, Modern Indian Languages and Classical Languages have been prescribed. In the case of other subjects the position is as stated under items (ii), (b) and (c) above.

(b) No, Sir, so far as I am aware.

(c) Does not arise.

#### Expenditure Tax

**1357. Shri D. C. Sharma:** Will the Minister of Finance be pleased to state:

(a) the total amount of expenditure tax assessments, collections and arrears from 1st April, 1959 upto the 30th November, 1959 (State-wise); and

(b) what steps have been taken to realise the arrears of expenditure-tax?

**The Minister of Finance (Shri Morarji Desai):** (a) The total demand raised during the period 1st April, 1959 to 31st October, 1959, as a result of expenditure tax assessments amounted to Rs. 41.74 lakhs. A sum of Rs. 12.33 lakhs was collected during this period, leaving a balance of Rs. 29.41 lakhs to be collected. State-wise figures upto 30th November, 1959, are being collected and will be laid on the Table of the House as early as possible.

(b) The bulk of the arrears is represented by the demand created in the month of October, 1959. This is likely to be collected in the ordinary course during the remaining months of the year, but if it becomes necessary, recovery action as provided in the Act will be taken.

#### Indians in UNESCO Secretariat

1358. **Shri D. C. Sharma:** Will the Minister of Education be pleased to state:

(a) the number of Indian officers and employees working in the UNESCO Secretariat;

(b) the name of the country the nationals of which occupy the largest number of posts in the aforesaid office; and

(c) the ratio of Indians and those belonging to other countries?

**The Minister of Education (Dr. K. L. Shrimall):** (a) Seven.

(b) France.

(c) The ratio is 1:50 approximately.

#### Indian Economic Service and Indian Statistical Service

1359. **Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 1815 on the 31st August, 1959 and state the progress made so far with regard to the setting up of the Indian Economic Service and the Indian Statistical Service?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** The draft rules for the two Services have almost been finalised, but certain details are still being worked out in consultation with the Union Public Service Commission. The Services will be constituted as soon as all the details are finalised.

#### Labour Participation in Management

1360. **Shri D. C. Sharma:** Will the Minister of Defence be pleased to state:

(a) whether Government have considered the desirability of introducing a scheme for the participation of labour in the management of the Bharat Electronics; and

(b) if so, with what result?

**The Minister of Defence (Shri Krishna Menon):** (a) Yes, Sir.

(b) A Works Committee consisting of equal number of representatives of the management and workmen to promote measures for securing and preserving amity and good employee-employer relations has been established.

In the present formative stages and reorganisation, time is not yet opportune to take the steps proposed but it is under continuous review by the management and Government.

#### Commonwealth Education Conference

1361. **Shri D. C. Sharma:** Will the Minister of Education be pleased to state:

(a) whether the Indian delegates who participated in the meeting of the Commonwealth Educational Conference held in London recently have submitted any report after their return from there; and

(b) if so, the important points made out in their report?

**The Minister of Education (Dr. K. L. Shrimall):** (a) Yes, Sir.

(b) A statement is laid on the Table of the House. [See Appendix III, annexure No. 22].

#### Liability of Government in Torts

1362. { **Shri Ram Krishan Gupta:**  
**Shri Ajit Singh Sarhad:**  
**Sardar Iqbal Singh:**

Will the Minister of Law be pleased to refer to the reply given to Unstarred Question No. 2652 on the 11th September, 1959 and state:

(a) whether Government have received replies from the remaining